

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 107 OF 2017 &
IA NO. 146 OF 2017**

Dated: 21st February 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Inox Air Products Ltd.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Ms. Mandakini Ghosh
Mr. Parinay Deep Shah
Ms. Ritika Singhal
Mr. Saransh Shaw

Counsel for the Respondent(s)

: Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran
Ms. Poorva Saighal
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2 to 4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **03.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

ts/tpd